

"That the respective Supplementary sums not exceeding the amounts shown in the third column of the order paper be granted to the President to defray the charges which will come in course of payment during the year ending 31st day of March 1971, in respect of the following demands entered in the second column thereof : Demands Nos. 25, 50, 60, 70, 71, 82, 95, 105, 114, 127 and 132."

The motion was adopted.

17.10 hrs.

APPROPRIATION (No. 4) BILL*, 1970

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March 1969, in excess of the amounts granted for those services and for that year.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March 1969, in excess of the amounts granted for those services and for that year".

The motion was adopted.

SHRI VIDYA CHARAN SHUKLA : I introduce† the Bill.

SHRI VIDYA CHARAN SHUKLA : I beg to move†.

"That the Bill to provide for the authorisation of moneys appropriation of moneys out

of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March 1969, in excess of the amounts granted for those services and for that year, be taken into consideration".

MR. CHAIRMAN : The question is :

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March 1969, in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

MR. CHAIRMAN : The question is :

"That Clauses 2 and 3, the Schedule, clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI VIDYA CHARAN SHUKLA : I move :

"That the Bill be passed".

MR. CHAIRMAN : The question is :

"That the Bill be passed".

The motion was adopted.

APPROPRIATION (No. 5.) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1970-71.

* Published in the Gazette of India Extra-ordinary part II, section 2 Jated 8-12-70.

† Introduced/Moved with the recommendation of the President.